

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No222
Appeal/30(AHM)2022

Proceedings under Section 252(3)

IN THE MATTER OF:

Ashitkumar Rajnikant Joshi
(Wave Aquatic Private Limited)
V/s
Registrar of Companies , Gujarat

.....Applicant

.....Respondent

Order delivered on 20/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, PCs a.w Ms. Pinal Shukla, PCS
For the Respondent :

ORDER

On perusal of the appeal, it is seen that complete set of additional documents being income Tax Report till and before the date of strike-off, balance-sheet for the last three years prior to strike-off, any bank statement or any other proof with respect to owning of property is not available.

Learned PCS is directed to file the above documents within one-week.

List on 27.02.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**